CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A.No. 486 of 1995

Monday this the Tenth day of April, 1995.

CORAM

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

- Hema D, Junior Telecom Officer (Auto) Telephone Exchange, Palakkad residing at Mattappillil, 25/18, Near Kerala State Road Transport Corporation, Shornur Road, Palakkad.
- Indira PK, Junior Telecom Officer (Indoor) Vadakkencherry, Palakkad-678 683, residing at "Sree Madhavam", 15/235, Punkunnam, Trichur-2.
- 3. K.V.Ayyappan Kutty, Junior Telecom Officer (External) Panampilly Nagar I Old Choice School Building, 2nd floor, Kochi-36 residing at Thanthanimughal House, Naval Armament Depot, Aluva.
- 4. T.S.Prakash, Junior Telecom Officer, (Cable Planning), Office of the General Manager, Telecom, Catholic Centre, Kochi-31 residing at Punnelil House, Vengoor PO, Kochi.
- 5. T.A.Chandran, Junior Telecom Officer, Office of the Sub Divisional Engineer, External North, Ernakulam residing at Thonalikudy House, Pancode (PO) Vadavucode (Via) Ernakulam District.
- C.A.Abdul Razack, Junior Telecom Officer, External South II, Warriam Road, Kochi-16 residing at 32-2937, A Harif Villa, Kuthapady, Thammanam, Kochi. 32.
- 7. K.Mohammed Salik, Junior Telecom Officer (Group) Telephone Exchange, Andrott, Lakshadweep residing at Koodat House, Andrott Island, Lakshadweep. Applicants

(By Advocate Mr. G. Sasidharan Chempazhanthiyil)

Vs.

- 1. General Manager, Telecommunications, Ernakulam, Kochi-16.
- 2. District Manager, Telecom, Palakkad.
- Chief General Manager, Telecom, Kerala Circle, Thiruvananthapuram.
- 4. Director General, Telecommunication Department, New Delhi.

(By Advocate Mr. T.R.Ramachandran Nair, AGGSC)

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicants complain that the directives in A-3 have not been implemented, as far as they are concerned, leading to anomalies. We find that applicants have voiced their grievances in A7 to A13 before their respective superior officers. We direct such respondents before whom the representations are pending to consider them on merits, and take a decision. This will be done within six weeks of today and the decision taken will be communicated to applicants.

The application is disposed of as aforesaid.
No costs.

Dated the tenth day of April, 1995.

P.V.VENKATAKRISHNAN ADMINISTRATIVE MEMBER CHETTUR SANKARAN NAIR(J) VICE CHAIRMAN

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